

Dated: 12-11-98

Mr. Suresh Kumar,
for Mrs. S. Jothi, Counsel
for the applicant.

Ms. Rishy for Mr. V.S.
Masurkar, Counsel for
R-1 & 2. Note for R-3 & 4.
Counsel for official respondents;
No. 1 & 2 proposes to file
Sua. Rejoinder. No reply
filed yet by R-3 & 4.

SD to 22/1/99 for
reply from R-3 & 4 and
Sua. Rejoinder.

Dr. Rajiv

MP NO 719/98
for withdrawal
of OA filed on
23-11-98
~~(urgent circulation)~~
~~kept in file~~

MS
20-11

Dated: 23-11-98 (42)
Shri K.R. Yelwe, Counsel for the
applicant. Shri V.S. Masurkar, Counsel for
respondent No 1 and 2. Shri S.S. Karkera for
Shri P.M. Pradhan Counsel for respondent No 4.

Applicant has filed MP. 719/98
for withdrawal of the O.A. MP. 719/98
is allowed. Applicant is permitted to
withdraw the O.A. No costs.

23/11/98
Order/Judgement despatched
to Applicant/Respondent(s)
on 4/12/98

52/12/98

(D.S. Bawejia)
M(A)

(R.G. Vaidyanatha)
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